

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2846
ANSWERED ON:12.12.2005
CONSTRUCTION OF HOUSES FOR FISHERMEN
Moghe Shri Krishna Murari

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the proposal regarding construction of houses with basic amenities for the fishermen under Fishermen Housing Scheme has been submitted by the Government of Madhya Pradesh on July 2, 2005;
- (b) if so, the latest status of the said proposal; and
- (c) the time by which the funds is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)to(c): The financial assistance under the Centrally Sponsored National Scheme of Welfare of Fishermen having various components such as construction of houses for fishermen is extended to the States including Madhya Pradesh on receipt of proposals, utilization certificate and progress of funds released under the scheme earlier. The utilization certificate and progress report pertaining to Rs.20 lakh released to the State Government in 2004-05 is awaited. The letter dated July 2, 2005 was received from the Government of Madhya Pradesh regarding construction of fishermen houses without the list of district-wise, village-wise number of houses to be constructed and other details required as per guidelines of the scheme. The State Government has been asked to resubmit the proposal. However, during the current financial year (till 2.12.2005) Central assistance of Rs.5.86 lakh has been extended to Government of Madhya Pradesh under saving-cum-relief component of the welfare scheme to cover 3011 fishermen.